

(2024) 02 TP CK 0003

Tripura High Court- Agartala

Case No: Regular Second Appeal 33 Of 2022

Matilal Debnath And Ors

APPELLANT

Vs

Lrs.Of Lt. Rajkumar Debnath,
Sampa Nath And Ors.

RESPONDENT

Date of Decision: Feb. 2, 2024

Hon'ble Judges: Biswajit Palit, J

Bench: Single Bench

Advocate: S. Noatia, S. Lodh

Judgement

Biswajit Palit, J

It has been reported by Mr. S. Noatia, Learned counsel that Mr. S.M. Chakraborty, Learned senior counsel who will argue the matter for the appellants is out of station.

List this appeal on **05.03.2024** for hearing.

It is made absolutely clear that no further accommodation would be granted to either of the parties on the next date.